

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-582/(ND)/2017

In the matter of

Star Mobitel Limited

....PETITIONER

Vs.

Micromax Informatics Ltd.

RESPONDENT

SECTION :

Under Section

Order delivered on 09.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Arun Kathpalia, Sr. Advocate

Mr. Ashok Aggarwal, Advocate

Mr. Tanmaya Nirmal, Advocate

Ms. Snigdha Sharma, Advocate

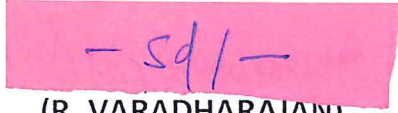
For the Respondent/Corporate Debtor : -

For the Intervener

:

ORDER

At the request of the parties, the matter is fixed for hearing on
18.1.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

09.1.2018